

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -16-04-2012

PROCEEDINGS

Judiciary – General Transfer, 2012 of Munsiff-Magistrates in the Subordinate Judiciary - Orders issued.

ORDER NO. B1 – 57/2012

As part of General Transfer 2012 the following transfers and postings in the State Subordinate Judiciary are ordered :

1. Shri G.Anilkumar, Principal Munsiff, Kottayam is posted as Judicial Magistrate of First Class-I, Kottayam. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate of First Class-I, Kottayam from Shri C.K. Madhusoodhanan (Sl.No.7). He will also take the full additional charge of the Judicial Magistrate of First Class-III, Kottayam and Judicial Magistrate of First Class-II(Mobile Court), Kottayam from Shri C.K.Madhusoodhanan and will continue to hold the full additional charges, until further orders.

2. Sri.P.V.Anishkumar, Judicial Magistrate of First Class-II, Kollam is posted as Principal Munsiff, Kollam. He will hand over charge of his office to Smt.Minimol F.(Sl.No.64) and take charge as Principal Munsiff, Kollam from Smt. Laijumol Sherif(Sl.No.82). He will also take the additional charge of Judicial Magistrate of First Class-I, Kollam from Shri Doney Thomas Varghese (Sl.No.53) and continue to hold the charge till Smt.Prasanna Gopan (Sl.No.27) takes charge.

3. Shri G.Anil, Munsiff, Vaikom is transferred and posted as Judicial Magistrate of First Class-I, Thrissur. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate of First Class-I, Thrissur from Smt. Saleena V.G.Nair(Sl.No.24)

4. Shri K.Soman, Judicial Magistrate of First Class-II, Hosdurg is transferred and posted as Principal Munsiff, Thrissur. He will hand over charge of his office to Smt.Jalajarani M.T.(Sl.No.72) and take charge as Principal Munsiff, Thrissur from Smt.Anju Meera Birla(Sl. No.74).

5. Shri Hafees Muhammed, Judicial Magistrate of First Class, Chengannur is transferred and posted as Munsiff, Thiruvalla. He will handover charge of his office to the Judicial Magistrate of First Class, Haripad and take charge as Munsiff, Thiruvalla from the Junior Superintendent / Vacation Officer of the Court. He will also handover his additional charge of Munsiff, Chengannur to the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrate of First Class, Haripad will hold the full additional charge of the Judicial Magistrate of First Class, Chengannur till Smt. A.S.Mallika(Sl. No.13) takes charge.

6. Shri B.Prabhathu Kumar, Judicial Magistrate of First Class, Kayamkulam is transferred and posted as Munsiff, Pathanamthitta. He will handover charge of his office to the Judicial Magistrate of First Class, Haripad and take charge as Munsiff, Pathanamthitta from the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrate of First Class, Haripad will hold the full additional charge of the Judicial Magistrate of First Class, Kayamkulam till Smt.Fathima Beevi A. (Sl. No.49) takes charge.

7. Shri C.K.Madhusoodhanan, Judicial Magistrate of First Class-I, Kottayam is transferred and posted as Munsiff, Aluva. He will handover charge of his office and his additional charge of Judicial Magistrates of First Class-II &III Kottayam to Shri G.Anilkumar(Sl.No.1) and take charge as Munsiff, Aluva from the Junior Superintendent / Vacation Officer of the Court.

8. Shri.C.S.Mohit, Addl.Munsiff, Irinjalakuda is transferred and posted as Judicial Magistrate of First Class-I, Alappuzha. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate of First Class-I, Alappuzha from the Chief Judicial Magistrate, Alappuzha. He will also hold the full additional charge of the Judicial Magistrate of First Class-II(Mobile Court), Alappuzha from the Chief Judicial Magistrate, Alappuzha and continue to hold the full additional charge, until further orders.

9. Shri T.Madhusoodhanan, Munsiff, Koothuparamba is transferred and posted as Addl.Munsiff(RCC), Thrissur. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Addl.Munsiff(RCC), Thrissur from the Junior Superintendent / Vacation Officer of the Court.

10.Shri Rajan Thattil, Munsiff, Aluva is transferred and posted as Additional Munsiff, Irinjalakuda. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Additional Munsiff, Irinjalakuda from the Junior Superintendent / Vacation Officer of the Court.

11. Shri Kenneth George, Principal Munsiff, Palakkad is transferred and posted as Judicial Magistrate of First Class-I, Cherthala. He will handover charge of his office and his additional charge of Addl.Munsiff, Palakkad to the Junior Superintendent / Vacation Officer of the Court and take charge as Judicial Magistrate

of First Class-I, Cherthala from the Judicial Magistrate of First Class-II, Cherthala

12. Shri A.Ijas, Judicial Magistrate of First Class-I, Ernakulam is posted as Judicial Magistrate of First Class-III, Thiruvananthapuram. He will handover charge of his office to the Judicial Magistrate of First Class-III(Mobile Court), Ernakulam and take charge as Judicial Magistrate of First Class-III,Thiruvananthapuram from the Judicial Magistrate of First Class-I, Thiruvananthapuram.

The Judicial Magistrate of First Class-III(Mobile Court), Ernakulam will hold the full additional charge of the Judicial Magistrate of First Class-I, Ernakulam till Smt.Anupama V.G.(Sl. No.75) takes charge.

13. Smt.A.S.Mallika, Judicial Magistrate of First Class, Thiruvalla is transferred and posted as Munsiff, Chengannur. She will handover charge of her office to the Judicial Magistrate of First Class-I, Pathanamthitta and take charge as Munsiff, Chengannur from the Junior Superintendent / Vacation Officer of the Court. She will also take the full additional charge of Judicial Magistrate of First Class, Chengannur from the Judicial Magistrate of First Class, Haripad and continue to hold till Smt. Roshan Thomas (Sl.No.65) takes charge.

The Judicial Magistrate of First Class-I, Pathanamthitta will hold the full additional charges of the Judicial Magistrates of First Class, Thiruvalla till Smt. Lilly K. (Sl.No.14) takes charge.

14. Smt.K.Lilly, Judicial Magistrate of First Class-II, Mavelikkara is transferred and posted as Judicial Magistrate of First Class, Thiruvalla. She will hand over charge of her office to the Judicial Magistrate of First Class, Haripad and take charge as Judicial Magistrate of First Class, Thiruvalla from the Judicial Magistrate of First Class-I, Pathanamthitta.

The Judicial Magistrate of First Class, Haripad will hold the full additional charge of the Judicial Magistrate of First Class-II, Mavelikkara till Smt.Jubiya A. (Sl. No.56)takes charge.

15. Smt.Bharati S., Munsiff, Vadakara is transferred and posted as Judicial Magistrate of First Class-III, Thrissur. She will hand over charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-III, Thrissur from the Judicial Magistrate of First Class-I, Thrissur

16. Smt. Elsamma Joseph P., Munsiff, Muvattupuzha is transferred and posted as Judicial Magistrate of First Class, Chalakkudy. She will hand over charge of her office to Junior Superintendent / Vacation Officer of the court and take charge

as Judicial Magistrate of First Class, Chalakkudy from the Judicial Magistrate of First Class, Irinjalakuda.

17. Shri S.Sajikumar, Judicial Magistrate of First Class, Payyannur is transferred and posted as Munsiff, Hosdurg. He will handover charge of his office to Smt. Smitha M(SI.No.68) and take charge as Munsiff, Hosdurg from Smt. Jalaja rani M.T.(SI.No.72)

18. Shri K.S.Madhu, Munsiff, Ottappalam is transferred and posted as Munsiff, Perumbavoor. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff, Perumbavoor from the Junior Superintendent / Vacation Officer of the court.

19. Shri Siju Shiek, Judicial Magistrate of First Class-I, Alappuzha is transferred and posted as Munsiff, Vaikom. He will handover charge of his office to the Chief Judicial Magistrate, Alappuzha and take charge as Munsiff, Vaikom from the Junior Superintendent / Vacation Officer of the court. He will also hand over his additional charge of Prl. Munsiff, Alappuzha to the Junior Superintendent / Vacation Officer of the court.

The Chief Judicial Magistrate, Alappuzha will hold the full additional charge of the Judicial Magistrate of First Class-I, Alappuzha, till Shri C.S.Mohit(SI. No.8) takes charge.

20. Shri Sreeraj S., Spl. Judicial Magistrate of First Class(Marad Cases),Kozhikode is transferred and posted as Addl. Munsiff, Kannur. He will hand over charge of his office to the Judicial Magistrate of First Class-I, Kozhikode and take charge as Addl. Munsiff, Kannur from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-I, Kozhikode will hold the full additional charge of the Spl. Judicial Magistrate of First Class(Marad Cases),Kozhikode, till Shri Rajesh K(SI. No.41) takes charge.

21. Shri Syamlal S.R., Judicial Magistrate of First Class-I, Kottarakkara is transferred and posted as Addl Munsiff-I, Ernakulam. He will handover charge of his office to the Judicial Magistrate of First Class-II, Kottarakkara and take charge as Addl Munsiff-I, Ernakulam from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-II, Kottarakkara will hold the full additional charge of the Judicial Magistrate of First Class-I, Kottarakkara till Shri D.Sreekumar(SI. No.73) takes charge.

22. Shri Suresh Babu V.P.M, Munsiff, Thaliparamba is transferred and posted as, Judicial Magistrate of First Class-I, Hosdurg. He will hand over charge of his office to the Junior Superintendent /Vacation Officer of the court and take charge as Judicial Magistrate of First Class-I, Hosdurg from Smt.Jalajarani M.T.(Sl.No.72)

23. Shri K.P.Thankachan, Munsiff, Perumbavoor is transferred and posted as Munsiff, Ottappalam. He will hand over charge of his office to the Junior Superintendent /Vacation Officer of the court and take charge as Munsiff, Ottappalam from the Junior Superintendent /Vacation Officer of the court.

24. Smt. Saleena V.G.Nair, Judicial Magistrate of First Class-I, Thrissur is posted as Addl.Munsiff-III, Thrissur. She will hand over charge of her office to Shri G.Anil (Sl.No.3) and take charge as Addl.Munsiff-III, Thrissur from Smt. Veena K.B. (Sl.No.79)

25. Smt. Priyachand P.P., Addl.Munsiff-I, Ernakulam is transferred and posted as Munsiff, chavakkad. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff, chavakkad from the Junior Superintendent / Vacation Officer of the court.

26 Smt.K.P.Sunitha, Judicial Magistrate of First Class, Koyilandi is transferred and posted as Munsiff, Payyannur. She will hand over charge her office to the Judicial Magistrate of First Class, Kunnamangalam and take charge as Principal Munsiff, Payyannur from Smt.Smitha M.(Sl.No.68)

The Judicial Magistrate of First Class, Kunnamangalam will hold the full additional charge of the Judicial Magistrate of First Class, Koyilandi till Shri Sanjaikumar V.K.(Sl. No.88) takes charge.

27. Smt. Prasanna Gopan, Principal Munsiff, Nedumangad is transferred and posted as Judicial Magistrate of First Class-I, Kollam. She will hand over charge her office to the Junior Superintendent / Vacation Officer of the court. and take charge as Judicial Magistrate of First Class-I, Kollam from Shri P.V.Anishkumar(Sl.No.2)

28.Shri T.G.Varghese, Judicial Magistrate of First Class-II, Palakkad is transferred and posted as Munsiff-Magistrate, Perinthalmanna. He will hand over charge of his office to the Judicial Magistrate of First Class-I, Palakkad and take charge as Munsiff-Magistrate, Perinthalmanna from the Judicial Magistrate of First Class, Perinthalmanna

The Judicial Magistrate of First Class-I, Palakkad will hold the full additional charge of the Judicial Magistrate of First Class-II, Palakkad till Shri Sunilkumar K.R. (Sl. No.67) takes charge.

29. Shri Dinesh M.Pillai, Judicial Magistrate of First Class, Kothamangalam is transferred and posted as Munsiff, Thodupuzha. He will hand over charge of his office to the Judicial Magistrate of First Class, Muvattupuzha and take charge as Munsiff, THodupuzha from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class, Muvattupuzha will hold the full additional charge of the Judicial Magistrate of First Class, Kothamangalam till Shri Chandrashekar G.(Sl. No.43) takes charge.

30.Shri Suresh T.K., Munsiff, Thodupuzha is transferred and posted as Judicial Magistrate of First Class, Alathur. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class, Alathur from the Judicial Magistrate of First Class, Chittoor.

31. Shri G.Mahesh, Judicial Magistrate of First Class-IV, Kozhikode is transferred and posted as Judicial Magistrate of First Class-I, Mavelikkara . He will handover charge of his office to the Judicial Magistrate of First Class-I, Kozhikode and take charge as Judicial Magistrate of First Class-I, Mavelikkara from the Judicial Magistrate of First Class, Haripad.

The Judicial Magistrate of First Class-I, Kozhikode will hold the full additional charge of the Judicial Magistrate of First Class-IV, Kozhikode till Smt. Priya K. (Sl. No.36) takes charge.

32. Shri Muhammed Raes, Munsiff, Punalur is transferred and posted as Judicial Magistrate of First Class-II, Pathanamthitta. He will handover charge of his office to Smt.Naina K.V.(89) and take charge as Judicial Magistrate of First Class-II, Pathanamthitta from the Judicial Magistrate of First Class-I, Pathanamthitta

33. Shri Binu P.S., Munsiff-Magistrate, Perambra is transferred and posted as Judicial Magistrate of First Class, Ramankary. He will handover charge of his office to the Judicial Magistrate of First Class, Perambra and take charge as Judicial Magistrate of First Class, Ramankary from the Judicial Magistrate of First Class, Ambalappuzha.

The Judicial Magistrate of First Class, Perambra will hold the full additional charge of the Munsiff-Magistrate,Perambra till Smt.Veena K.B. (Sl.No.79)takes charge

34. Smt. HariPriya P.Nambiar, Judicial Magistrate of First Class-I, Thamarassery is transferred and posted as Munsiff, Koothuparamba. She will hand over charge of her office to Judicial Magistrate of First Class-II, Thamarassery and take charge as Munsiff, Koothuparamba from the Junior Superintendent / Vacation

Officer of the court.

The Judicial Magistrate of First Class-II, Thamarassery will hold the full additional charges of the Judicial Magistrate of First Class-I, Thamarassery till Shri M.Ramesan (Sl.No.57) takes charge.

35. Shri K.Shine, Judicial Magistrate of First Class-I, Cherthala is transferred and posted as Munsiff, Muvattupuzha. He will handover the charge of his office to the Judicial Magistrate of First Class-II, Cherthala and take charge as Munsiff, Muvattupuzha from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-II, Cherthala will hold the full additional charges of the Judicial Magistrate of First Class-I, Cherthala till Shri Kenneth George (Sl.No.11) takes charge.

36. Smt.Priya K., Munsiff-Magistrate, Perinthalmanna is transferred and posted as Judicial Magistrate of First Class-IV, Kozhikode. She will hand over charge of her office to the Judicial Magistrate of First Class, Perinthalmanna and take charge as Judicial Magistrate of First Class-IV, Kozhikode from the Judicial Magistrate of First Class-I, Kozhikode.

The Judicial Magistrate of First Class, Perinthalmanna will hold the full additional charges of the Munsiff-Magistrate, Perinthalmanna till Shri T.G.Varghese (Sl.No.28) takes charge.

37. Shri Joseph P.S., Judicial Magistrate of First Class-II, Kochi is transferred and posted as Prl. Munsiff, Palakkad. He will handover charge of his office to the Judicial Magistrate of First Class-I, Kochi and take charge as Prl. Munsiff, Palakkad from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-I, Kochi will hold the full additional charge of the Judicial Magistrate of First Class-II, Kochi, until further orders.

38. Shri K.M.Ratheeshkumar, Munsiff-Magistrate, Haripad is transferred and posted as Prl.Munsiff, Nedumangad. He will handover charge of his office to the Judicial Magistrate of First Class, Haripad and take charge as Prl.Munsiff, Nedumangad from the Junior Superintendent / Vacation Officer of the court. He will also take full additional charge as Addl.Munsiff, Nedumangad from the Junior Superintendent / Vacation Officer of the court and continue to hold full additional charge, until further orders.

The Judicial Magistrate of First Class, Haripad will hold the full additional charge of Munsiff-Magistrate, Haripad till Smt. Rekha R.(Sl. No.45) takes charge

39. Shri Prasun Mohan, Judicial Magistrate of First Class, Thaliparamba is

transferred and posted as Munsiff, Mavelikkara. He will handover charge of his office to Shri V.K.Unnikrishnan(SI.No.69) and take charge as Munsiff, Mavelikkara from the Junior Superintendent / Vacation Officer of the court.

40. Smt. Reena Das T.R., Judicial Magistrate of First Class-II(Mobile Court), Alappuzha is transferred and posted as Judicial Magistrate of First Class, Kattakkada. She will handover charge of her office to the Chief Judicial Magistrate, Alappuzha and take charge as Judicial Magistrate of First Class, Kattakkada from the Judicial Magistrate of First Class-I, Thiruvananthapuram. She will also hand over her additional charge of Addl. Munsiff, Alappuzha to the Junior Superintendent / Vacation Officer of the court.

41. Shri Rajesh K., Addl.Munsiff, Kannur is transferred and posted as Spl. Judicial Magistrate of First Class(Marad Cases), Kozhikode. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class(Marad Cases), Kozhikode from the Judicial Magistrate of First Class-I, Kozhikode.

42. Smt. Resmi S., Judicial Magistrate of First Class-III, Kozhikode is transferred and posted as Munsiff, Parappanangadi. She will handover charge of her office to the Judicial Magistrate of First Class-I, Kozhikode and take charge as Munsiff, Parappanangadi from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-I, Kozhikode will hold the full additional charge of the Judicial Magistrate of First Class-III, Kozhikode till Shri Ravichander C.R. (SI.No.52) takes charge.

43. Shri Chandrashekar G., Judicial Magistrate of First Class, Chalakudy is transferred and posted as Judicial Magistrate of First Class, Kothamangalam. He will handover charge of his office to the Judicial Magistrate of First Class, Irinjalakuda and take charge as Judicial Magistrate of First Class, Kothamangalam from the Judicial Magistrate of First Class, Muvattupuzha

The Judicial Magistrate of First Class, Irinjalakuda will hold the full additional charge of Judicial Magistrate of First Class, Chalakudy till Smt. Elsamma Joseph P.(SI. No.16) takes charge.

44. Smt. Subitha Chirakkal, Judicial Magistrate of First Class, Ramankary is transferred and posted as Munsiff, Changanachery. She will handover charge of her office to the Judicial Magistrate of First Class, Ambalappuzha and take charge as Munsiff,Changanachery from the Junior Superintendent/Vacation Officer of the court.

The Judicial Magistrate of First Class, Ambalappuzha will hold the full additional charge of Judicial Magistrate of First Class, Ramankary till Shri Binu P.S. (Sl. No.33) takes charge.

45. Smt. Rekha R., Prl. Munsiff, Neyyattinkara is transferred and posted as Munsiff-Magistrate, Haripad. She will handover charge of her office and her additional charge of Addl.Munsiff-I, Neyyattinkara to the the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff-Magistrate, Haripad from the Judicial Magistrate of First Class, Haripad.

46. Shri Unnikrishnan K.G., Munsiff-Magistrate, Ponnani is transferred and posted as Addl.Munsiff, Cherthala. He will handover charge of his office to the Judicial Magistrate of First Class, Tirur and take charge as Addl.Munsiff, Cherthala from the Prl.Munsiff, Cherthala.

The Judicial Magistrate of First Class, Tirur will hold the full additional charge of Munsiff-Magistrate, Ponnani till Shri Vinod V.(Sl. No.85) takes charge.

47. Smt. Lisha S., Judicial Magistrate of First Class, Adimaly is transferred and posted as Prl. Munsiff, Alappuzha. She will handover charge of her office to the Chief Judicial Magistrate, Thodupuzha and take charge as Prl. Munsiff, Alappuzha from the Junior Superintendent/Vacation Officer of the court.

The Chief Judicial Magistrate, Thodupuzha will hold the full additional charge of Judicial Magistrate of First Class, Adimaly till Shri Ranjithkrishnan N(Sl. No.86) takes charge.

48. Smt. Mini R., Prl. Munsiff, Kozhikode-I is transferred and posted as Munsiff, Manjeri. She will handover charge of her office to the Junior Superintendent/ Vacation Officer of the Court and take charge as Munsiff, Manjeri from the Junior Superintendent/ Vacation Officer of the Court.

49. Smt. Fathima Beevi A, Addl.Munsiff, Neyyattinkara is transferred and posted as Judicial Magistrate of First Class, Kayamkulam. She will handover charge of her office to the Junior Superintendent/ Vacation Officer of the Court and take charge as Judicial Magistrate of First Class, Kayamkulam from the Judicial Magistrate of First Class, Haripad

50. Shri. S.Rameshkumar, Judicial Magistrate of First Class, Ranni is transferred and posted as Prl.Munsiff, Neyyattinkara. He will hand over charge of her office to the Judicial Magistrate of First Class-I, Pathanamthitta and take charge as Prl.Munsiff, Neyyattinkara from the Junior Superintendent / Vacation Officer of the Court. He will also take the full additional charge of the Addl.Munsiff-II, Neyyattinkara

from the Junior Superintendent / Vacation Officer of the Court and continue hold the full additional charge, until further orders.

51. Shri Anyas Thayyil, Judicial Magistrate of First Class, Kattakkada is transferred and posted as Judicial Magistrate of First Class, Malappuram. He will handover charge of his office to the Judicial Magistrate of First Class-I, Thiruvananthapuram and take charge as Judicial Magistrate of First Class, Malappuram from the Chief Judicial Magistrate, Manjeri.

The Judicial Magistrate of First Class-I, Thiruvananthapuram will hold the full additional charge of Judicial Magistrate of First Class, Kattakkada till Smt. Reena Das T..R.(Sl. No.40) takes charge.

52. Shri Ravichandar C.R., Judicial Magistrate of First Class, Thodupuzha is transferred and posted as Judicial Magistrate of First Class-III, Kozhikode. He will hand over charge of his office to the Chief Judicial Magistrate, Thodupuzha and take charge as Judicial Magistrate of First Class-III, Kozhikode from the Judicial Magistrate of First Class-I, Kozhikode

The Chief Judicial Magistrate, Thodupuzha will hold the full additional charge of the Judicial Magistrate of First Class, Thodupuzha till Smt. Remya Menon (Sl. No.84) takes charge.

53. Shri Doney Thomas Varghese, Judicial Magistrate of First Class-I, Kollam is transferred and posted as Judicial Magistrate of First Class, Ranni. He will hand over charge of his office to Shri P.V.Anishkumar(Sl.No.2) and take charge as Judicial Magistrate of First Class, Ranni from the Judicial Magistrate of First Class-I, Pathanamthitta.

54. Shri M.R.Sasi, Judicial Magistrate of First Class, Alathur is transferred and posted as Munsiff, Koyilandi. He will handover charge of his office to the Judicial Magistrate of First Class, Chittoor and take charge as Munsiff, Koyilandi from the Junior Superintendent/ Vacation Officer of the Court.

The Judicial Magistrate of First Class, Chottoor will hold the full additional charge of the Judicial Magistrate of First Class, Alathur till Shri Suresh T.K. (Sl. No.30) takes charge.

55. Smt. Anit Joseph, Munsiff-Magistrate, Mannarkkad is transferred and posted as Judicial Magistrate of First Class, Mattannur. She will handover charge of her office to Smt.Rejula P.V.(Sl.No.83) and take charge as Judicial Magistrate of First Class, Mattannur from the Judicial Magistrate of First Class, Koothuparamba.

56 Smt. Jubiya A., Addl. Munsiff, Nedumangad is transferred and posted

as Judicial Magistrate of First Class-II, Mavelikkara. She will hand over charge of her office to the Junior Superintendent/ Vacation Officer of the Court and take charge as Judicial Magistrate of First Class-II, Mavelikkara from the Judicial Magistrate of First Class, Haripad. She will also hand over her additional charge of Judicial Magistrate of First Class-II, Nedumangad to the Judicial Magistrate of First Class-III(Forest Offences), Nedumangad.

The Judicial Magistrate of First Class-II(Forest Offences), Nedumangad will hold the full additional charge of the Judicial Magistrate of First Class-II, Nedumangad until, further orders.

57. Shri M.Ramesan, Judicial Magistrate of First Class-I, Hosdurg is transferred and posted as Judicial Magistrate of First Class-I, Thamarassery. He will handover charge of his office to Smt.Jalajarani M.T.(Sl.No.72) and take charge as Judicial Magistrate of First Class-I,Thamarassery from the Judicial Magistrate of First Class-II,Thamarassery

58. Shri Jomon John, Judicial Magistrate of First Class, Vadakara is transferred and posted as Munsiff, Ettumanoor. He will handover charge of his office to the Judicial Magistrate of First Class, Kunnamangalam and take charge as Munsiff, Ettumanoor from the Judicial Magistrate of First Class, Ettumanoor.

The Judicial Magistrate of First Class, Kunnamangalam will hold the full additional charge of the Judicial Magistrate of First Class, Vadakara till Shri Suhaib M. (Sl. No.62) takes charge.

59. Shri Sameer A., Judicial Magistrate of First Class-II(Forest Offences), Punalur is transferred and posted as Addl. Munsiff, Nedumangad. He will hand over charge of his office to the Judicial Magistrate of First Class-III, Punalur and take charge as Addl. Munsiff, Nedumangad from the Junior Superintendent/Vacation Officer of the court.

The Judicial Magistrate of First Class-III, Punalur will hold the full additional charge of the Judicial Magistrate of First Class-II(Forest Offences), Punalur until further orders.

60. Smt. Vani K. M., Addl.Munsiff, Cherthala now on maternity leave is transferred and posted as Judicial Magistrate of First Class-III, Kottayam. On return from leave, she will take charge as Judicial Magistrate of First Class-III, Kottayam from the Judicial Magistrate of First Class-I, Kottayam

61. Shri Thaha M, Judicial Magistrate of First Class-II(Mobile Court), Kozhikode is transferred and posted as Addl.Munsiff, Kottayam. He will handover

charge of his office to the Judicial Magistrate of First Class-I, Kozhikode and take charge as Addl.Munsiff, Kottayam from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-I, Kozhikode will hold the full additional charge of the Judicial Magistrate of First Class-II(Mobile Court), Kozhikode until further orders.

62. Shri Suhaib M, Judicial Magistrate of First Class, Malappuram is transferred and posted as Judicial Magistrate of First Class, Vadakara. He will handover charge of his office to the Chief Judicial Magistrate, Manjeri and take charge as Judicial Magistrate of First Class, Vadakara from the Judicial Magistrate of First Class, Kunnamangalam

The Chief Judicial Magistrate, Manjeri will hold the full additional charge of the Judicial Magistrate of First Class, Malappuram, until further orders.

63. Shri Bijukumar C.R., Munsiff-Magistrate, Devikulam is transferred and posted as Addl. Munsiff, Kollam. He will handover charge of his office to the Judicial Magistrate of First Class, Nedumkandam and take charge as Addl. Munsiff, Kollam from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class, Nedumkandam will hold the full additional charge of the Munsiff-Magistrate, Devikulam, until further orders.

64. Smt.Minimol F., Munsiff, Parappanagadi is transferred and posted as Judicial Magistrate of First Class-II, Kollam. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-II, Kollam from Shri P.V.Anishkumar(SI.No.2)

65. Smt. Roshan Thomas, Munsiff-Magistrate, Peermade now on maternity leave is transferred and posted as Judicial Magistrate of First Class, Chengannur. On return from leave, she will take charge as Judicial Magistrate of First Class, Chengannur from the Munsiff, Chengannur.

66. Shri Sasikumar P.K.,Judicial Magistrate of First Class, Idukki is transferred and posted as Addl. Munsiff, Alappuzha. He will handover charge of his office to the Munsiff, Idukki and take charge as Addl.Munsiff, Alappuzha from the Junior Superintendent / Vacation Officer of the court.

The Munsiff, Idukki will hold the full additional charge of the Judicial Magistrate of First Class, Idukki, until further orders.

67. Shri Sunilkumar K.R., Judicial Magistrate of First Class-II(Forest Offences), Manjeri is transferred and posted as Judicial Magistrate of First Class-II,

Palakkad. He will handover charge of his office to the Judicial Magistrate of First Class-I, Manjeri and take charge as Judicial Magistrate of First Class-II, Palakkad from the Judicial Magistrate of First Class-I, Palakkad.

The Judicial Magistrate of First Class-I, Manjeri will hold the will hold the full additional charge of the Judicial Magistrate of First Class-II(Forest Offences), Manjeri, until further orders.

68. Smt. Smitha M., Munsiff, Payyannur is posted as Judicial Magistrate of First Class, Payyannur. She will handover charge of her office to Smt. Sunitha K.P. (Sl.No.26) and take charge as Judicial Magistrate of First Class, Payyannur from Shri Sajikumar S. (Sl.No.17)

69. Shri V.K.Unnikrishnan, Judicial Magistrate of First Class-III(Mobile Court), Kannur is transferred and posted as Munsiff, Thaliparamba. He will handover charge of his office to the Judicial Magistrate of First Class-I, Kannur and take charge as Munsiff, Thaliparamba from the Junior Superintendent / Vacation Officer of the court. He will also take the additional charge of Judicial Magistrate of First Class, Thaliparamba from Shri Prasun Mohan(Sl.No.39) and continue to hold the charge until further orders.

The Judicial Magistrate of First Class-I, Kannur will hold the will hold the full additional charge of the Judicial Magistrate of First Class-III(Mobile Court), Kannur, until further orders.

70. Shri Ramu Ramesh Chandra Bhanu, Judicial Magistrate of First Class, Mattannur is transferred and posted as Addl.Munsiff, Palakkad. He will hand over charge of his office to the Judicial Magistrate of First Class, Koothuparamba and take charge as Addl.Munsiff, Palakkad from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class, Koothuparamba will hold the full additional charge of the Judicial Magistrate of First Class, Mattannur, till Smt. Anit Joseph (Sl.No.55) takes charge.

71. Smt. Vinitha V., Munsiff, Koyilandi is transferred and posted as Prl. Munsiff, Kozhikode-I. She will hand over charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Prl. Munsiff, Kozhikode-I from the Junior Superintendent / Vacation Officer of the court. She will also take charge as Addl. Munsiff, Kozhikode-I from the Junior Superintendent / Vacation Officer of the court and continue to hold the full additional charge until, further orders.

72. Smt. Jalajarani M.T., Munsiff, Hosdurg, is posted as Judicial Magistrate of First Class-II, Hosdurg. She will hand over charge of her office to Shri Sajikumar S. (Sl.No.17) and take charge as Judicial Magistrate of First Class-II, Hosdurg from Shri K.Soman(Sl.No.4) . She will also take the full additional charge of Judicial Magistrate of First Class-I, Hosdurg from Shri M.Ramesan(Sl.No.57) and continue to hold the additional charge till Shri Suresh Babu V.P.(Sl.No.22) takes charge.

73. Shri Sreekumar D., Judicial Magistrate of First Class, Wadakkanchery is transferred and posted as Judicial Magistrate of First Class-I, Kottarakarra. He will hand over charge of his office to the Munsiff, Wadakkanchery and take charge as Judicial Magistrate of First Class-I, Kottarakarra from the Judicial Magistrate of First Class-II, Kottarakarra.

The Munsiff, Wadakkanchery will hold the full additional charge of the Judicial Magistrate of First Class, Wadakkanchery , until further orders.

74. Smt.Anju Meera Birla, Prl. Munsiff,Thrissur is posted as Addl.Munsiff-II, Thrissur. She will hand over charge of her office to Shri K.Soman(Sl.No.4) and assume charge as Addl.Munsiff-II, Thrissur

75. Smt. Anupama V.G., Munsiff, Manjeri is transferred and posted as Judicial Magistrates of First Class-I, Ernakulam. She will hand over charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrates of First Class-I, Ernakulam from Judicial Magistrate of First Class-III(Mobile Court), Ernakulam.

76. Smt. Sherine Agnes Fernades, Munsiff, Thiruvalla is transferred and posted as Addl.Munsiff-I, Neyyattinkara. She will hand over charge of her office to the Junior Superintendent/Vacation Officer of the court and take charge as Addl.Munsiff-I, Neyyattinkara from the Junior Superintendent/Vacation Officer of the court.

77. Shri Joseph Rajesh K.A., Addl. Munsiff(RCC), Thrissur is transferred and posted as Munsiff-Magistrate, Pattambi. He will hand over charge of his office to the Junior Superintendent/Vacation Officer of the court and take charge as Munsiff-Magistrate, Pattambi from the Judicial Magistrates of First Class, Ottappalam.

78. Shri Antony Shelman, Judicial Magistrate of First Class-III, Thrissur is transferred and posted as Munsiff, Chittoor. He will hand over charge of his office to the Judicial Magistrate of First Class-II, Thrissur and take charge as Munsiff, Chittoor from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-II, Thrissur will hold the full additional charge of the Judicial Magistrate of First Class-III, Thrissur, till Smt. S.

Bharati(SI.No.15) takes charge.

79. Smt. Veena K.B., Addl. Munsiff-III, Thrissur is transferred and posted as Munsiff-Magistrate, Perambra. She will hand over charge of her office to Smt. Saleena V.G.Nair(SI.No24) and take charge as Munsiff-Magistrate, Perambra from the Judicial Magistrates of First Class, Perambra.

80. Shri Manjith T., Judicial Magistrate of First Class, Peermade is posted as Munsiff-Magistrate, Peermade. He will take charge as Munsiff-Magistrate, Peermade from the Munsiff-Magistrate, Kattappana and continue to hold the full additional charge of the Judicial Magistrate of First Class, Peermade, until further orders.

81. Shri Nizam A., Munsiff, Ettumanoor is transferred and posted as Munsiff-Magistrate, Devikulam. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff-Magistrate, Devikulam from the Judicial Magistrates of First Class, Nedumkandam.

82. Smt. Lajumol Sherif, Prl. Munsiff, Kollam is transferred and posted as Judicial Magistrates of First Class, Adoor. She will hand over charge of her office to Shri P.V.Anishkumar(SI.No.2)and her additional charge of the Addl.Munsiff, Kollam to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrates of First Class, Adoor from the Munsiff, Adoor.

83. Smt. Rejula P.V., Judicial Magistrates of First Class-III, Palakkad is transferred and posted as Munsiff-Magistrate, Mannarkkad. She will hand over charge of her office to the Judicial Magistrates of First Class-I, Palakkad and take charge as Munsiff-Magistrate, Mannarkkad from Smt. Anit Joseph (SI.No.55)

The Judicial Magistrate of First Class-I, Palakkad will hold the full additional charge of the Judicial Magistrate of First Class-III, Palakkad, till Smt. Roshni H. (SI.No.87) takes charge.

84. Smt. Remya Menon, Munsiff, Chengannur now on maternity leave is transferred and posted as Judicial Magistrate of First Class, Thodupuzha. On return from leave, she will take charge as Judicial Magistrate of First Class, Thodupuzha from the Chief Judicial Magistrate, Thodupuzha

85. Shri Vinod V., Addl.Munsiff, Kozhikode-I is transferred and posted as Munsiff-Magistrate, Ponnani. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff-Magistrate, Ponnani from the Judicial Magistrates of First Class, Tirur.

86. Shri Ranjithkrishnan N, Munsiff, Pathanamthitta is transferred and

posted as Judicial Magistrates of First Class, Adimaly. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrates of First Class, Adimaly from the Chief Judicial Magistrate, Thodupuzha

87. Smt. Roshni H, Judicial Magistrates of First Class-II, Pathanamthitta is transferred and posted as Judicial Magistrate of First Class-III, Palakkad. She will hand over charge of her office to the Judicial Magistrates of First Class-I, Pathanamthitta and take charge as Judicial Magistrate of First Class-III, Palakkad from the Judicial Magistrate of First Class-I, Palakkad

The Judicial Magistrate of First Class-I, Pathanamthitta will hold the full additional charge of the Judicial Magistrate of First Class-II, Pathanamthitta, till Shri Muhammed Raees(SI.No.32) takes charge.

88. Shri Sanjaikumar V.K., Judicial Magistrates of First Class-I, Mavelikkara is transferred and posted as Judicial Magistrate of First Class, Koyilandi. He will hand over charge of his office to the Judicial Magistrates of First Class, Haripad and take charge as Judicial Magistrate of First Class, Koyilandi from the Judicial Magistrate of First Class, Kunnamangalam

The Judicial Magistrate of First Class, Haripad will hold the full additional charge of the Judicial Magistrate of First Class-I, Mavelikkara, till Shri G.Mahesh(SI.No.31) takes charge.

89. Smt. Naina K.V., Judicial Magistrate of First Class-I, Punalur is posted as Munsiff, Punalur. She will hand over charge of her office to Shri Santhosh Das(SI.No.90) and take charge as Munsiff, punalur from Shri Muhammed Raees(SI.No.32).

90. Shri Santhosh Das, Judicial Magistrates of First Class-I, Nedumangad is transferred and posted as Judicial Magistrate of First Class-I, Punalur. He will hand over charge of his office to the Judicial Magistrates of First Class-III(Forest Offences), Nedumangad and take charge as Judicial Magistrate of First Class-I, Punalur from Smt. Naina K.V., (SI.No.89).

The Judicial Magistrate of First Class-III(Forest Offences), Nedumangad will hold the full additional charge of the Judicial Magistrate of First Class-I, Nedumangad, until further orders.

91. Shri Aravind B. Edayodi, Addl.Munsiff-I, Neyyattinkara is transferred and posted as Munsiff, Vadakara. He will hand over charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff, Vadakara

from the Junior Superintendent / Vacation Officer of the court.

92. Shri Vidhyadharan V.S., Addl.Munsiff, Kottayam is posted as Principal Munsiff, Kottayam. He will hand over charge of his office to Shri M.Thaha(SI.No.61) and take charge as Principal Munsiff, Kottayam from Shri G.Anilkumar(SI.No.1)

The Munsiffs who were conferred with the powers of Judicial Magistrates of First Class and are under orders of transfer will handover / take charge their charges of Judicial Magistrates of First Class to / from the respective Chief Judicial Magistrates, during their transfer.

The Officers at SI.No. 73, 76 to 91 are not eligible for transfer grant. The officer at SI.No.73 is not eligible for joining time.

The Officers except at SI.No. 9,10,20,21,24,46,59,61,62,66,70,74 &76 are eligible for special allowance for extra administrative work at the rate of Rs.500/- per month in their new stations.

The officers who are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 21-05-2012.

(By Order)



A.Hariprasad
Registrar (Subordinate Judiciary)

To

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The Accountant General(A&E) Kerala, Thiruvananthapuram(92 copies)
The Principal Accountant General (Audit) Kerala, Thiruvananthapuram.
The Addl. Chief Secretary to Government Home (C) Department,
Thiruvananthapuram (with C/L).
The Director of Public Relations , Thiruvananthapuram.
The Director & Additional Director of the Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority ,
The District Judges and Chief Judicial Magistrate of 14 Districts .
The Officers and courts concerned.
The PS to the Honourable Chief Justice, High Court.
The Public Relation Officer, High Court.
The Confidential Assistants to the Registrars, High Court,
The Inspection Cell, High Court.
The B2, B3, B4, B5,C1, D2,E1& I1 Seats, High Court.
The Administrative Records Section, High Court (2 copies).

Copy Submitted to:-

The Honourable the Judges

THE HIGH COURT OF KERALA

Kochi – 682 031
Dated – 16-04-2012

B1-57 / 2012

Judicial Magistrates of the First Class – Appointment of – Notification - Issued.

NOTIFICATION

In exercise of the powers conferred by Section 11 (3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoints the persons mentioned in column (2) of the schedule hereto attached to be the Judicial Magistrates of the first class to preside over the Courts specified against their names in column(3) thereof from the date on which they take charge.

SCHEDULE

Sl.No	Name	Court
1	Shri G.Anilkumar	Judicial First Class Magistrate, Kottayam
2	Shri G.Anil	Judicial First Class Magistrate, Thrissur
3	Shri C.S.Mohit	Judicial First Class Magistrate, Alappuzha
4	Shri Kenneth George	Judicial First Class Magistrate, Cherthala
5	Shri A Ijas	Judicial First Class Magistrate, Thiruvananthapuram
6	Smt. K.Lilli	Judicial First Class Magistrate, Thiruvalla
7	Smt. Bharati S.	Judicial First Class Magistrate, Thrissur
8	Smt. Elsamma Joseph P	Judicial First Class Magistrate, Chalakkudy
9	Shri Suresh Babu V.P.M.	Judicial First Class Magistrate, Hosdurg
10	Smt. Prasanna Gopan	Judicial First Class Magistrate, Kollam
11	Shri T.G.Varghese	Judicial First Class Magistrate,Perinthalmanna
12	Shri Suresh T.K.	Judicial First Class Magistrate, Alathur
13	Shri G.Mahesh	Judicial First Class Magistrate, Mavelikkara
14	Shri Muhammed Raees	Judicial First Class Magistrate, Pathanamthitta
15	Shri Binu P.S.	Judicial First Class Magistrate, Ramankaray
16	Smt. Priya K.	Judicial First Class Magistrate, Kozhikode
17	Smt. Reena Das T.R.	Judicial First Class Magistrate, Kattakkada
18	Shri Rajesh K.	Judicial First Class Magistrate, Kozhikode
19	Shri Chandrashekar G	Judicial First Class Magistrate, Kothamangalam
20	Smt. Rekha R.	Judicial First Class Magistrate, Haripad
21	Smt. Fathima Beevi A.	Judicial First Class Magistrate, Kayamkulam
22	Shri Anyas Thayyil	Judicial First Class Magistrate, Malappuram
23	Shri Ravichander C.R	Judicial First Class Magistrate, Kozhikode

Sl.No	Name	Court
24	Shri Doney Thomas Varghese	Judicial First Class Magistrate, Ranni
25	Smt. Anit Joseph	Judicial First Class Magistrate, Mattannur
26	Smt. Jubiya A.	Judicial First Class Magistrate, Mavelikkara
27	Shri M.Ramesan	Judicial First Class Magistrate, Thamarassery
28	Smt. Vani K.M	Judicial First Class Magistrate, Kottayam
29	Shri Suhaib M	Judicial First Class Magistrate, Vadakara
30	Smt. Minimol F.	Judicial First Class Magistrate, Kollam
31	Smt. Roshan Thomas	Judicial First Class Magistrate, Chengannur
32	Shri Sunilkumar K.R.	Judicial First Class Magistrate, Palakkad
33	Smt. Smitha M.	Judicial First Class Magistrate, Payyannur
34	Shri Jalajarani M.T.	Judicial First Class Magistrate, Hosdurg
35	Shri Sreekumar D.	Judicial First Class Magistrate, Kottarakkar
36	Smt. Anupam V.G.	Judicial First Class Magistrate, Ernakulam
37	Shri Joseph Rajesh K.A.	Judicial First Class Magistrate, Pattambi
38	Smt. Veena K.B.	Judicial First Class Magistrate, Perambra
39	Shri Nizam A.	Judicial First Class Magistrate, Devikulam
40	Smt. Laijumol Sheriff	Judicial First Class Magistrate, Adoor
41	Smt.Rejula P.V.	Judicial First Class Magistrate, Mannarkkad
42	Smt.Remya Menon	Judicial First Class Magistrate, Thodupuzha
43	Shri V.Vinod	Judicial First Class Magistrate, Ponnani
44	Shri Renjithkrishnan N.	Judicial First Class Magistrate, Adimaly
45	Smt.Roshni H.	Judicial First Class Magistrate, Palakakd
46	Shri Sanjalkumar V.K.	Judicial First Class Magistrate, Koyilandi
47	Shri Santhosha Das	Judicial First Class Magistrate, Punalur

Investiture of powers – Summary Trial – Judicial Magistrates of the First Class –
Notification empowering - Issued.

In exercise of the powers conferred by sub-section (1) of Section 260 of the Code of Criminal Procedure 1973, the High Court of Kerala hereby specifically empowers the Judicial Magistrates of the First Class mentioned in column (2) of the Schedule hereto attached to try in a summary way all the offences mentioned in the said sub-section.

SCHEDULE

Name of the Judicial Magistrates of the first class

Sl.No	Name	Court
1	Shri G.Anilkumar	Judicial First Class Magistrate, Kottayam
2	Shri G.Anil	Judicial First Class Magistrate, Thrissur
3	Shri C.S.Mohit	Judicial First Class Magistrate, Alappuzha
4	Shri Kenneth George	Judicial First Class Magistrate, Cherthala
5	Shri A Ijas	Judicial First Class Magistrate, Thiruvananthapuram
6	Smt. K.Lilli	Judicial First Class Magistrate, Thiruvalla
7	Smt. Bharati S.	Judicial First Class Magistrate, Thrissur
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13	Shri G.Mahesh	Judicial First Class Magistrate, Mavelikkara
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30	Smt. Minimol F.	Judicial First Class Magistrate, Kollam
31	Smt. Roshan Thomas	Judicial First Class Magistrate, Chengannur
32	Shri Sunilkumar K.R.	Judicial First Class Magistrate, Palakkad

Sl.No	Name	Court
33	Smt. Smitha M.	Judicial First Class Magistrate, Payyannur
34	Shri Jalajarani M.T.	Judicial First Class Magistrate, Hosdurg
35	Shri Sreekumar D.	Judicial First Class Magistrate, Kottarakkar
36	Smt. Anupam V.G.	Judicial First Class Magistrate, Ernakulam
37	Shri Joseph Rajesh K.A.	Judicial First Class Magistrate, Pattambi
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46	Shri Sanjalkumar V.K.	Judicial First Class Magistrate, Koyilandi
47	Shri Santhosha Das	Judicial First Class Magistrate, Punalur

(By Order)

To

A. HARIPRASAD
Registrar (Subordinate Judiciary)

The Secretary to Government, Home (C) Department, Tvpm (with C/L).
The Superintendent of Government Presses, Tvpm for publication in the Gazette.
The District Judges & Chief Judicial Magistrates of 14 Districts.
The Officers concerned.
The Administrative Records Section , High Court